

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:334
ANSWERED ON:27.07.2010
GRANTS TO NGOS
Rawat Shri Ashok Kumar

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the names of schemes/programmes for which grants have been given by the Government to Non-Governmental Organisations (NGOs) for sports and youth affairs during each of the last three years and the current year, NGO-wise, scheme-wise and State-wise;
- (b) the number of proposals received by the Government from the various NGOs working in various States for promotion and development of sports and youth affairs during the said period;
- (c) the action taken on each proposal;
- (d) the number of proposals pending for approval with the Government alongwith the reasons therefor;and
- (e) the time by which the said proposals are likely to be cleared/approved?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF YOUTH AFFAIRS & SPORTS (SHRI PRATIK PRAKASHBAPU PATIL)

(a) to (e): The Ministry of Youth Affairs and Sports have been providing financial assistance to youth and sports organizations including NGOs

under the following schemes:

- (1) Promotion of National Integration
- (2) Promotion of Adventure
- (3) Promotion of Youth Activities and Training
- (4) Development and Empowerment of Adolescent

During 2008-09 the government introduced a new scheme National Program for Youth and Adolescent Development (NPYAD) as an umbrella scheme including the components of the erstwhile schemes mentioned above. In the year 2010-11, a new scheme entitled "Scheme of Sports and Games for Persons with Disabilities" has also been introduced.

The Ministry considered all the proposals received during the years 2007-08 to 2009-10 and the viable proposals were approved for sanctioning of grant-in-aid. The number of the proposals approved by the Ministry scheme-wise for the last three years and for the current year are at Annex-I. Under Scheme of Sports and Games for persons with disabilities all the applications have been considered and 49 eligible cases have been approved for financial assistance.